

(d) the details and present status of the draft policy regarding controlling stake to foreign players in infrastructure projects etc. in the aviation sector prepared by his Ministry for consideration of the Government?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (d) The modalities for permitting foreign

equity and NRI equity participation in the domestic air transport services sector are under formulation.

Plans regarding private sector investment in the airport infrastructure are also under formulation.

The details of foreign investment allowed in domestic air transport services sectors are enclosed as *statement*.

Statement

Companies in which Foreign/NRI Equity has been approved

S.No.	Name of the Company	Percentage of Foreign/NRI equity	Remarks
1.	Jet Airways (India) Ltd.	20% foreign equity by Gulf Air 20% foreign equity by Kuwait Air 60% NRI equity	A scheduled private operator
2.	Bengal Air Services Ltd.	5% foreign equity by M/s. Necon Air, Nepal	NOC holder for scheduled operation
3.	Lufthansa Cargo India Pvt. Ltd.	95% NRI/OCB equity (57% NRI by Hinduja Group) (38% by Lufthansa AG, Germany)	NOC holder for air Cargo Services
4.	TCG Aviation Pvt. Ltd.	100% NRI/OCB equity by TCG Aviation, Mauritius	Applicant for NOC to operate air Cargo Services
5.	Elbee Airlines	55.84% NRI/OCB by CSLB Aviation Holding (Mauritius) Ltd.	A non-scheduled air Cargo operator
6.	Modiluft Ltd.	Foreign direct investment (FDI) through GDR issue of US \$ 60.00 million	Already a scheduled private operator.

Diagnostic Centres under ESI Schemes

[Translation]

1038. SHRI S.D.N.R. WADIYAR : Will the Minister of LABOUR be pleased to state :

(a) the number of diagnostic centres functioning in Karnataka to cater to the needs of insured persons under ESI Scheme;

(b) whether there is any proposal to open more diagnostic centres in Karnataka after the hike in wage ceiling;

(c) if so, the details thereof;

(d) whether new diagnostic centres are proposed to be opened in Mysore also; and

(e) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (e) In Karnataka there are 145 ESI dispensaries, 7 ESI hospitals and one diagnostic centre where OPD, indoor and specialists' services are provided to the insured persons covered under the ESI Scheme. At present there is no proposal from the Government of Karnataka for opening of any new Diagnostic Centre in the State.

Use of Hindi

1039. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of TOURISM be pleased to state :

(a) whether his Ministry has installed modern gadgets such as computers, telex machines, teleprinters etc. which are in Roman Script and these are being converted into bilingual;

(b) if so, the manner in which these bilingual gadgets will be put into use by the Ministry;

(c) the manner in which the use of Hindi will be promoted;

(d) whether the Ministry has given exemption for use of Hindi to their offices located in Region 'A' where work has to be done cent present in Hindi; and

(e) if so, the reasons for giving such an exemption?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) to (c) The Department of Tourism is already having bilingual computers and telex machines which are being used to promote Hindi in the office work.